

ADM/55/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated 12.10.2020.

CORRIGENDUM

The case number i.e., O.S. No. 394/2012 is appearing twice in the 1st page of the list of cases transferred to the court of II Additional Senior Civil Judge & JMFC, Nelamangala attached to this office proceedings in order no. ADM/55/2020 (36), dated 29.05.2020 under the head **"7 YEARS OLD O.S AND OTHER CASES"**. The case no. appearing next to O.S. No. 490/2012 shall be read as O.S. No. 494/2012.

Further, O.S. No. 422/2012, appearing in the 3rd line under the same head stands deleted, since the said case was disposed on 06.03.2020.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru
Prl. District & Sessions Judge
Bangalore Rural District
Bangalore

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